

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012587/2022	MD. NASIR HUSSAEN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /559 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda) CT/0002525/2022
2	BLAPL/0012588/2022	FAIZAL MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	LARAMBA /119 /2022 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000545/2022
3	BLAPL/0012589/2022	PAPU @ DHIRENDRANATH BARAL @ PAPU BARAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SEA BEACH /100 /2022 S.D.J.M.,PURI(Puri) GR/0000950/2022
4	BLAPL/0012590/2022	BISWAMAH SIAL @ BISWA MOHAN SIAL @ BISU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /338 /2020 J.M.F.C.,SORO(Baleshwar) CT/0000755/2020
5	BLAPL/0012591/2022	BIRENDRA BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL. SESSION JUDGR- CUM- SPL. JUDGE, KANTAMAL(Baudh) 2(A)CC/0000017/2022
6	BLAPL/0012592/2022	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C.,BUGUDA(Ganjam) 2(B)CC/0000009/2022
7	BLAPL/0012593/2022	MOHAMMAD SHAMIM ANSARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	PAPADAHANDI /20 /2021 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur) TR/0000008/2021
8	BLAPL/0012594/2022	CHINU BISOI VS STATE OF ODISHA	ARJEET MISHRA VS	JEYPORE MAHILA /90 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000088/2022
9	BLAPL/0012595/2022	MANARANJAN ROUT VS STATE OF ODISHA	BALARAM NAYAK VS	BALLIGUDA /72 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000027/2021
10	BLAPL/0012596/2022	MITHUN @ NABAKUNJA MOHATO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /145 /2022 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000132/2022
11	BLAPL/0012597/2022	BHAGYADHAR NAYAK @ BHAGYABAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	CHANDABALI /63 /2022 DISTRICT & SESSIONS JUDGE,BHADRAK(Bhadrak) ST/0000185/2022

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12	BLAPL/0012598/2022	RAJEN KUJUR VS STATE OF ODISHA	S.S.RAY (2) VS	SUNDARGARH SADAR /108 /2019 () //
13	BLAPL/0012599/2022	BIJAYA KANAR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	CHARMAL /99 /2022 () //
14	BLAPL/0012600/2022	CHAITANYA HEMBRUM @ MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /162 /2020 () //
15	BLAPL/0012601/2022	KULAMANI PALEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /174 /2022 () //
16	BLAPL/0012602/2022	PREMANANDA BEHERA VS STATE OF ODISHA	UMAKANTA BARIK VS	JUNAGARH /447 /2022 () //
17	BLAPL/0012603/2022	RUNA LIMA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /85 /2022 () //
18	BLAPL/0012604/2022	RUBY @ GITANJALI SWAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	OLATPUR /93 /2022 () //
19	BLAPL/0012605/2022	JITENDRA PANGI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	/ /0 () //
20	BLAPL/0012606/2022	DEVENDER KUMAR GERA VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	INFCITY PS /213 /2022 () //
21	BLAPL/0012607/2022	KALIA @ BISWAJIT MALLICK VS STATE OF ODISHA	SANJIT MISHRA VS	GOBINDAPUR /103 /2022 () //
22	BLAPL/0012608/2022	SK. SARFARAJ VS STATE OF ODISHA	G.P.DUTTA VS	PURUNABAZAR /242 /2022 () //
23	BLAPL/0012609/2022	SHAKTI VEL D	SAROJ MOHARANA	GOCHHAPADA /16 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012610/2022	SUMITA PANKA	TUKUNA KUMAR MISHRA	UMERKOTE /126 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012611/2022	NIMAIN CHARAN BARIK	SATYA RANJAN MULIA	JAGATPUR /99 /2013
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012612/2022	SEMA DIGAL	SURAJ MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012613/2022	MD.IMTIYAZ	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012614/2022	IRMA MADKAMI	GOPINATH MISHRA	KALIMELA /135 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012615/2022	PUNI @ LAXMIPRIYA BEHERA @ LAXMI PRIYA MAHAPATRA	BHASKARANJAN SWAIN	JAGATSINGPUR /642 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012616/2022	SUBRAT KUMAR BEHERA	SURESH KUMAR JENA	BARI /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012617/2022	PINTU @ BISWAJIT PALTASINGH	BHABANI SHANKAR RAYAGURU	KANAS /138 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012618/2022	SISIRA NAYAK	SIDDHARTH GOUTAM DAS	CHANDRASEKHARPUR /432 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012619/2022	BIDYADHARA MALLICK	SIDDHARTH GOUTAM DAS	BALLIGUDA /258 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012620/2022	PAPU @ DHIRENDRANATH BARAL @ PAPU BARAL	BHABANI SHANKAR DASPARIDA	SEA BEACH /190 /2022
		VS	VS	()

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35	BLAPL/0012621/2022	STATE OF ODISHA LAMBUJA MAJHI VS	SURYAKANTA DWIBEDI VS	// DARINGBADI /127 /2020 ()
36	BLAPL/0012622/2022	STATE OF ODISHA DUSASANA MALLICK VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /192 /2022 ()
37	BLAPL/0012623/2022	STATE OF ODISHA MANAS ATI VS	PABITRA KUMAR NAYAK VS	// LAIKERA /92 /2022 ()
38	BLAPL/0012624/2022	STATE OF ODISHA MD. IRFAN @ MD. IRFAN ALAM @ SUNNY VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /78 /2022 ()
39	BLAPL/0012625/2022	STATE OF ODISHA RAIMAN GOND VS	JAYANTI NAIK VS	// RAIGHAR /220 /2017 ()
40	BLAPL/0012626/2022	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// BHARATPUR PS /24 /2021 ()
41	BLAPL/0012627/2022	STATE OF ODISHA SIMANCHAL SAHOO VS	BISWAJIT NAYAK VS	// PURIGHAT /246 /2022 ()
42	BLAPL/0012628/2022	STATE OF ODISHA DEBASISH HANSA VS	JUGALA KISHORE PANDA VS	// / /0 ()
43	BLAPL/0012629/2022	STATE OF ODISHA KELU @ SUKANTA KUMAR BEHERA VS	AKSHAYA KUMAR SAHOO VS	// CHANDAPUR /37 /2020 ()
44	BLAPL/0012630/2022	STATE OF ODISHA SANDIR SINGH HEMBRAM VS	ANJAN KUMAR BISWAL VS	// SARAT /48 /2021 ()
45	BLAPL/0012631/2022	STATE OF ODISHA CHHABILA MALICK @ CHHABILAL MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BALLIGUDA /192 /2022 () //

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46	BLAPL/0012632/2022	JHUMURI PATRA VS STATE OF ODISHA	MITHUN DAS VS	//0 () //
47	BLAPL/0012633/2022	PANDIT BADRA VS STATE OF ODISHA	A.K.SAHOO VS	KANDHEIGOLE /78 /2019 () //
48	BLAPL/0012634/2022	SK. ERSAT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CDA-II /44 /2021 () //
49	BLAPL/0012635/2022	BIKI KEWAT VS STATE OF ODISHA	ABILASH MISHRA VS	TARBHA /200 /2022 () //
50	BLAPL/0012636/2022	SUKHDEO SHAMRAO MOHITE VS STATE OF ODISHA	ABHILASH MISHRA VS	BIRMAHARAJPUR /153 /2022 () //
51	BLAPL/0012637/2022	RAM PRABESH PRAJAPATI @ KANCHU VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	RARUAN /86 /2022 () //
52	BLAPL/0012638/2022	KESHABA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /192 /2022 () //
53	BLAPL/0012639/2022	SUNIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /140 /2022 () //
54	BLAPL/0012640/2022	MADAN MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /192 /2022 () //
55	BLAPL/0012641/2022	GHANASHYAM SABAR VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /37 /2022 () //
56	BLAPL/0012642/2022	ABHIJIT BAIDYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
57	BLAPL/0012643/2022	BIKASH PATEL	SAROJ KUMAR PADHY	JHARSUGUDA /835 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012644/2022	SHERSINGH YADAV	SUBHRAJIT SAHOO	MOTU /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012645/2022	TULARAM PATEL	SUBHRAJIT SAHOO	MOTU /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012646/2022	INDRAJEET BARIK	S.S.CHAINI	POLASARA PS /115 /2016
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012647/2022	PAPU DAS @ PAPPU	SUDHANSU SEKHAR DASH	//0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012648/2022	GIRISH CHANDRA MALIK @ GIRISH CHANDRA MALIK	SURUKA KANTA DWIBEDI	BALLIGUDA /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000772/2022	M. SRI DEBA KUMAR RAO DORA	PADMALAYA MOHAPATRA	//
		VS	VS	()
		GRID CO.		//
64	CMAPL/0000773/2022	CHAKRADHARA JOSHI		//
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000774/2022	BISWABIMOHAN SHARANDEV DAS	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
66	CMAPL/0000775/2022	OMPRAKASH AGRAWALA	SWAYAMJIT ROUT	//
		VS	VS	()
		KUMARI GEETA BARAI		//
67	CMAPL/0000776/2022	CHITTARANJAN PANDA	GANESH PRASAD SAMAL	//
		VS	VS	()
		BIBHUTI BHUSAN BISWAL		//
68	CMAPL/0000777/2022	BIBHUTI BHUSAN SWAIN	ADV.	//
		VS	VS	()

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69	CMAPL/0000778/2022	O.I.CO. LTD. BINATI BEHERA VS MINARVA SAMANTARAY	ADV. VS	// // ()
70	CMP/0001331/2022	AJAYA KUMAR MOHANTY VS SANTANU MOHANTY	SAILESH DAS VS	// // CIVIL JUDGE (SD),2ND COURT,CUTTACK(Cuttack) CS/0000680/2022
71	CMP/0001332/2022	AJIT KUMAR LENKA VS JAYADEV LENKA	AMIT PRASAD BOSE VS	// // ()
72	CMP/0001333/2022	RAICHARAN MOHAPTRA VS MANORAMA MOHAPATRA	NILAMADHAB SARKAR VS	// // ()
73	CMP/0001334/2022	NABAGHANA SAHOO VS AJODHYA SWAIN	PANCHANAN PANIGRAHI VS	// // ()
74	CONTC/0007771/2022	DR.RAJAT RANJAN SADUAL VS SHALINI PANDIT,COMMNR. CUM SECY.,H AND F.W. DEPT.	SUDHIR KUMAR PATRA VS	// // ()
75	CONTC/0007772/2022	T.SUBA RAO REDDY VS S.ASWATHI,IAS	ADV. VS	// // ()
76	CONTC/0007773/2022	BALAKRUSHNA PANDA VS S.ASWATHI,IAS	ADV. VS	// // ()
77	CONTC/0007774/2022	PURUSOTTAM DAKUA VS S.ASWATHI,IAS	ADV. VS	// // ()
78	CONTC/0007775/2022	KRISHNA CHANDRA PRADHAN VS S. ASWATHI, I.A.S.	ADV VS	// // ()
79	CONTC/0007776/2022	RABI RAVANA RAO VS S.ASWATHI,IAS	ADV. VS	// // ()

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80	CONTC/0007777/2022	BHASKAR SAHU VS S.ASWATHI,IAS	ADV. VS	// 0 //
81	CONTC/0007778/2022	B. SANTOSH KUMAR SUBUDHI VS S.ASWATHI, I.A.S.	ADV VS	// 0 //
82	CONTC/0007779/2022	TARINI CHARANA PRADHAN VS S.ASWATHI,IAS	ADV. VS	// 0 //
83	CONTC/0007780/2022	KANHU CHARAN SWAIN VS S.ASWATHI, I.A.S.	ADV VS	// 0 //
84	CONTC/0007781/2022	SRIHARI MOHANTY VS S.ASWATHI,IAS	ADV. VS	// 0 //
85	CONTC/0007782/2022	KAILASH CHANDRA BEHERA VS DHANESWAR MALLICK, OSJS	ADV VS	// 0 //
86	CONTC/0007783/2022	CHAKRAPATI KANHAR VS SUNIL BANSAL, I.P.S.	BINODINI SINGH VS	// 0 //
87	CONTC/0007784/2022	RAMESH CHANDRA SWAIN VS ANU GARG,IAS	ADV. VS	// 0 //
88	CONTC/0007785/2022	BHAIRABI BEHERA VS BIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// 0 //
89	CONTC/0007786/2022	NARESH BEHERA VS BIJAY AMRUTA KULANGE,IAS	ADV. VS	// 0 //
90	CONTC/0007787/2022	G.MOHAN VS BIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// 0 //
91	CONTC/0007788/2022	SUBRAT KUMAR MOHANTY	ADV.	//

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		VS	VS	0
		BIJAY AMRUTA KULANGE,IAS		//
92	CONTC/0007789/2022	GANGA MATA FISHERMAN ASSOCIATION, KENDRAPADA	ADV.	//
		VS	VS	0
		AMRIT RUTURAJ, COLLECTOR AND DISTRICT MAGISTRATE, KENDRAPADA		//
93	CONTC/0007790/2022	SHASHIBHUSAN SAHU	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
94	CONTC/0007791/2022	AJAY KUMAR GIRI	GYANA RANJAN SETHI	//
		VS	VS	0
		ASWATHY S,IAS		//
95	CONTC/0007792/2022	SMC OF GOVT. BATIMIRA PRIMARY SCHOOL	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
96	CONTC/0007793/2022	SANGRAM KESHARI SWAIN	ADV	//
		VS	VS	0
		PRESIDENT, WALMI, ADDL. CHIEF SECY., WR. DEPT		//
97	CONTC/0007794/2022	MINA SINDUR	GAGAN BIHARI SINGH	//
		VS	VS	0
		SANGRAMJIT NAYAK, O.A.S.		//
98	CONTC/0007795/2022	ULASH CHANDRA BISWAL	ADV.	//
		VS	VS	0
		CHAKRAVARTI SINGH RATHORE, COLLECTOR CUM D.M., JAJPUR		//
99	CONTC/0007796/2022	ULASH CHANDRA BISWAL	ADV.	//
		VS	VS	0
		CHAKRAVARTI SINGH RATHORE, COLLECTOR CUM D.M., JAJPUR		//
100	CONTC/0007797/2022	BATAKRUSHNA PANDA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
101	CONTC/0007798/2022	HITENDRA KUMAR LENKA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
102	CONTC/0007799/2022	RATNAKAR PRUSTY	ADV.	//
		VS	VS	0

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103	CONTC/0007800/2022	ASWATHY S.,IAS BIREN KUMAR KHANDAI VS	ADV. VS	// // 0
104	CONTC/0007801/2022	ASWATHY S.,IAS JEETENDRA MAHARANA VS	ADV. VS	// // 0
105	CONTC/0007802/2022	ASWATHY S.,IAS BISHNUPRIYA PRADHAN VS	ADV VS	// // 0
106	CONTC/0007803/2022	ASWATHY S., I.A.S. JUDHISTHIR BARAL VS	SIDHARTHA SWAIN VS	// // 0
107	CONTC/0007804/2022	ASWATHY S.,IAS RABI NARAYAN PARIDA VS	ADV. VS	// // 0
108	CONTC/0007805/2022	ASWATHY S.,IAS PRAMOD KUMAR BEHERA VS	ADV. VS	// // 0
109	CONTC/0007806/2022	ASWATHY S.,IAS PARESH BALBANTRAY VS	ADV VS	// // 0
110	CONTC/0007807/2022	ASWATHY S., I.A.S. PRAFULLA KUMAR SAMAL VS	ADV. VS	// // 0
111	CONTC/0007808/2022	ASWATHY S.,IAS SARAT KUMAR NAYAK VS	ADV. VS	// // 0
112	CONTC/0007809/2022	BISHNUPADA SETHI,IAS BIJAYA KUMAR PASCHIMKABAT VS	ADV VS	// // 0
113	CONTC/0007810/2022	ASWATHY S., I.A.S. MANJULA KUMARI DEI VS BISHAL KUMAR DEV,IAS	ADV. VS VS	// // 0 //

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114	CONTC/0007811/2022	MAMATA SAHOO VS BISHAL KUMAR DEV,IAS	RANJIT MOHANTY VS	// 0 //
115	CONTC/0007812/2022	M/S KUBER CONSTURCTION CO. VS PRADEEP KUMAR SAMAL, ENGINR. IN CHIEF, RURAL WORKS, BBSR	ADV VS	// 0 //
116	CONTC/0007813/2022	KALI KAMAL PADHY VS ANU GARG,IAS	DURGA PRASAD PANIGRAHI VS	// 0 //
117	CONTC/0007814/2022	SANTOSH KUMAR DHAL VS B. JUGAL KISHORE, SUPTD. OF POLICE, RURAL, CUTTACK	ADV. VS	// 0 //
118	CONTC/0007815/2022	BISHNU CHARAN BISOI VS RAJ KUMAR SHARMA, MEMBER BOARD OF REVENUE, ODISHA	RABI NARAYAN BEHERA VS	// 0 //
119	CONTC/0007816/2022	RAJAT PATRA VS SANTOSH KUMAR SAHU,TAHASILDAR,GARADPUR	ADV. VS	// 0 //
120	CONTC/0007817/2022	JUDHISTIR PARIDA VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
121	CONTC/0007818/2022	LALIT MOHANTY VS PRITIPARNA MISHRA,TAHASILDAR,KUJANG	ADV. VS	// 0 //
122	CONTC/0007819/2022	PRAHALLAD DAS VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
123	CONTC/0007820/2022	NABAKISHORE SAHOO VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
124	CONTC/0007821/2022	MANMATH KUMAR BISWAL VS VEER VIKRAM YADAV, I.A.S.	BINODINI SINGH VS	// 0 //
125	CONTC/0007822/2022	GAYATRI PANDA	ADV.	//

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		VS	VS	0
		BHABANI SANKAR CHAINI,IAS		//
126	CONTC/0007823/2022	BINAYA RANJAN PARUA	SAMEER KUMAR DAS	//
		VS	VS	0
		SHALINI PANDIT, I.A.S.		//
127	CONTC/0007824/2022	SANTOSH KUMAR SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0
		SHALINI PANDIT, IAS		//
128	CONTC/0007825/2022	JOGENDRA PRADHAN	SAMEER KUMAR DAS	//
		VS	VS	0
		SHALINI PANDIT, I.A.S.		//
129	CONTC/0007826/2022	JAGABANDHU SHA	ADV.	//
		VS	VS	0
		RAJESH ROSHAN NANDA,ADDL. ASSISTANT COMMNR. OF ENDOWMENTS,SAMBALPUR		//
130	CONTC/0007827/2022	KAILASH CHANDRA SETHY	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
131	CONTC/0007828/2022	BIJAYA KUMAR SWAIN	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
132	CONTC/0007829/2022	KANHU BARIK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
133	CONTC/0007830/2022	NRUSINGHA CHARAN DASH	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
134	CONTC/0007831/2022	DHUNA BISWAL	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
135	CONTC/0007832/2022	BHOLANATH MALLICK	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
136	CONTC/0007833/2022	HEMANTA KUMAR BEHERA	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007834/2022	ANU GARG, IAS JOGENDRA BHOI VS	ADV VS	// // ()
138	CONTC/0007835/2022	ANU GARG, I.A.S. UPENDRA BARIK VS	ADV. VS	// // ()
139	CONTC/0007836/2022	ANU GARG, IAS RANJAN KUMAR BHUYAN VS	ADV VS	// // ()
140	CONTC/0007837/2022	ANU GARG, I.A.S. RANJIT BISWAL VS	ADV. VS	// // ()
141	CONTC/0007838/2022	SURESH KUMAR VASHISTH, IAS PRATYUSH KUMAR DAS VS	ADV. VS	// // ()
142	CONTC/0007839/2022	SATYABRATA SAHU, IAS SUBASH CHANDRA MUDULI VS	ADV. VS	// // ()
143	CONTC/0007840/2022	SATYABRATA SAHU, IAS SHESADEV CHAND VS	ADV. VS	// // ()
144	CONTC/0007841/2022	SATYABRATA SAHU, IAS PITAMBAR MAHALI VS	ADV. VS	// // ()
145	CONTC/0007842/2022	SATYABRATA SAHU, IAS ANTARYAMI PAIKRAY VS	ADV. VS	// // ()
146	CRLA/0001168/2022	SATYABRATA SAHU, IAS KALIA @ KIRAN DAS VS	BHABANI SHANKAR DASPARIDA VS	// // BALASORE TOWN /64 /2017 ()
147	CRLA/0001169/2022	STATE OF ODISHA RAMESH CHANDRA NAYAK @ BASTI VS	SMRUTI RANJAN ROUT VS	// // TIGIRIA /56 /2017 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0001170/2022	RINKU @ SATYARANJAN PRADHAN VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /52 /2022 () //
149	CRLA/0001171/2022	MANAS @ MANASH JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	PANIKOILI /174 /2018 () //
150	CRLA/0001172/2022	BISWANATH BUDDHIA VS STATE OF ODISHA	PRATYUSH RANJAN PATNAİK VS	DEOGAON /149 /2022 () //
151	CRLA/0001173/2022	HRUSIKESH MAHANANDA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	SONEPUR /237 /2016 () //
152	CRLMA/0000379/2022	BABULI KANDI VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	PURI SADAR /272 /2017 () //
153	CRLMC/0004075/2022	MEGHANAD PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	JARAPADA /19 /2020 () //
154	CRLMC/0004076/2022	SUDARSAN DAS VS STATE OF ODISHA	DEBASISH PATNAİK VS	DHARMASALA /92 /2022 () //
155	CRLMC/0004077/2022	CHANDRAMANI SWAIN VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	CHOUWAR /168 /2017 () //
156	CRLMC/0004078/2022	SWAGAT SOURAV DALAI VS STATE OF ODISHA	SANJAY KUMAR DAS VS	BRAHMAGIRI /171 /2021 () //
157	CRLMC/0004079/2022	SANATAN JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /215 /2020 () //
158	CRLMC/0004080/2022	AJIT SARKAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 () //
159	CRLMC/0004081/2022	MANAS KUMAR NAYAK	K.C.RAJGURU MOHAPATRA	KHANDAGIRI P.S. /628 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0004082/2022	STATE OF ODISHA AJOY KUMAR MISHRA	BIKRAM PRATAP DAS	// SATYABADI /272 /2022
		VS	VS	()
161	CRLMC/0004083/2022	STATE OF ODISHA RABI SAHU@RABINDRA	BHABANI PRASAD PRADHAN	// GOCHHAPADA /35 /2020
		VS	VS	()
162	CRLMC/0004084/2022	STATE OF ODISHA KRUSHNA NAYAK	LAXMAN PRADHAN	// SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000035/2020
		VS	VS	()
163	CRLMC/0004085/2022	STATE OF ODISHA BED PRAKASH SHARMA	J.N.PANDA	// DASPALLA /210 /2021
		VS	VS	()
164	CRLMC/0004086/2022	STATE OF ODISHA KESAB SIKA	BHARAT BHUSAN ROUSTRAY	// KANTABANJI /84 /2022
		VS	VS	()
165	CRLMC/0004087/2022	STATE OF ODISHA KASIDA BEGUM	JUGALA KISHORE PANDA	// BHEDEN /19 /2006
		VS	VS	()
166	CRLMC/0004088/2022	STATE OF ODISHA SANATAN NAYAK	SURYAKANTA DWIBEDI	// LALBAG /94 /2015
		VS	VS	()
167	CRLMC/0004089/2022	STATE OF ODISHA KISHAN KUMAR	MOHENDRA KUMAR MOHAPATRO	// TIKABALI /25 /2020
		VS	VS	()
168	CRLMP/0002607/2022	STATE OF ODISHA(VIG.) DAMAYANTI SAHU	PANCHANAN PANIGRAHI	// KORAPUT VIGILANCE /26 /2017
		VS	VS	()
169	CRLMP/0002608/2022	STATE OF ODISHA SAMIR KUMAR NAYAK	ARIJEET MISHRA	// //0
		VS	VS	()
170	CRLMP/0002609/2022	PIKULI MOHANTY NAYAN SAHOO	BRUNDABAN ROUT	// //0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0002610/2022	STATE OF ODISHA JAMUNI BIBI VS	JYOTIRMAYA SAHOO VS	// /0 ()
172	CRLMP/0002611/2022	STATE OF ODISHA NISHARANI MAHAPATRA VS	BALARAM NAYAK VS	// /0 ()
173	CRLMP/0002612/2022	STATE OF ODISHA APURBA PATRA VS	RAJIB LOCHAN PATTNAIK VS	// /0 ()
174	CRLMP/0002613/2022	STATE OF ODISHA BISWAPRAKASH BEHERA VS	SAPAN KUMAR LENKA VS	// /0 ()
175	CRLMP/0002614/2022	STATE OF ODISHA BAIDHRUTA SAHU VS	KALI PRASAD MOHANTY VS	// /0 ()
176	CRLMP/0002615/2022	STATE OF ODISHA SUMANTA MAHALIK VS	BRAJA MOHAN SARANGI VS	// /0 ()
177	CRLREV/0000613/2022	STATE OF ODISHA SARAT PRASAD DUARI VS	TUKUNA KUMAR MISHRA VS	// JEYPORE MAHILA /16 /2012 ()
178	CRLREV/0000614/2022	STATE OF ODISHA JANARDAN GOLPEDA VS	SAPAN KUMAR PAL VS	// /0 ()
179	CRLREV/0000615/2022	STATE OF ODISHA GOBINDA SAHU VS	DEVASHIS PANDA VS	// SINDHIKELA PS /97 /2021 ()
180	MACA/0000724/2022	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	PRADEEP KUMAR MISHRA VS	// /0 ()
181	MACA/0000725/2022	MALAYA KUMAR MANDAL MITANJALI TARAI VS TORAT KHAN	PRADEEP KUMAR MISHRA VS	// /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000726/2022	GOKULANANDA MOHARANA VS KANAKALATA MOHANTY	BISHNU BRATA SINGH VS	// 0 //
183	MACA/0000727/2022	M/S.TATA AIG G.I.CO. LTD. VS FUL KUMARI DEVI	DINESH KUMAR PATRA VS	// 0 //
184	MATA/0000282/2022	SOUMYA RANJAN MOHANTY VS ITISHREE DAS	SUDEEP KUMAR SARANGI VS	// 0 //
185	MATA/0000283/2022	RAJIV LOCHAN BEHERA VS ANIMA BEHERA	GIRIJA SANKAR NAYAK VS	// 0 //
186	RPFAM/0000357/2022	NIRANJAN PANDA VS SUBHALAXMI PANDA	BIDYADHAR PRADHAN VS	// 0 //
187	RSA/0000358/2022	AMAR BHOI VS SRI GOPINATHJEW BIJE BATIMIRA, BIRIDI, JAGATSINGHPUR	PRAGNAYA NANDA PATTNAIK VS	// 0 //
188	RSA/0000359/2022	NIRVAYA BISWAL VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
189	RSA/0000360/2022	SWAMI YOGESWARANANDA GIRI VS YOGADA SATASANGA SOCIETY OF INDIA, DAKSHINESWAR	BIBEKANANDA BHUYAN VS	// 0 //
190	RSA/0000361/2022	SANJUKTA PATJOSHI VS RAJ KUMAR BHOA	TANMAY MISHRA VS	// 0 //
191	RVWPET/0000365/2022	SUBRATA KUMAR DASH VS COLLECTOR AND D.M.,KEONJHAR	JYOTI PRAKASH MOHAPATRA VS	// 0 //
192	RVWPET/0000366/2022	SHIBA PRASAD SAHOO VS STATE OF ODISHA	JYOTI PRAKASH MOHAPATRA VS	// 0 //
193	TRP(C)/0000488/2022	APARNA MAHANTA@SAHOO	ASHOK KUMAR APAT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	TRP(C)/0000489/2022	HANS CHARAN SAHU SASANKA KUMAR DIXIT @ RINKU	ABAKASH NANDA	//
		VS	VS	0
195	TRP(C)/0000490/2022	SUBHASHREE PRIYADARSHINI DIXIT @ RINKY BISMITA DEY	JAYANTA KUMAR MAJHI	//
		VS	VS	0
196	TRP(C)/0000491/2022	SIMANCHAL DAS MITALI MADHUSMITA SAHANI	SURYAKANTA DWIBEDI	//
		VS	VS	0
197	TRP(C)/0000492/2022	SATISH KUMAR PAL PREETY NAYAK	DURGA PRASAD DHAL	//
		VS	VS	0
198	WA/0001709/2022	RAKESH NAYAK SAKUNTALA MAHARANA	adv.	//
		VS	VS	0
199	WA/0001710/2022	SECRETARY GENERAL ADMINISTRATION DEPARTMENT TARLANA TATAYYA GUPTA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
200	WA/0001711/2022	STATE OF ODISHA BHASKAR BAGH	DEBENDRA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
201	WA/0001712/2022	STATE OF ODISHA JYOTI BHUSAN KULDIP	DEBENDRA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
202	WA/0001713/2022	STATE OF ODISHA SUNIL KUMAR DASH	DEBENDRA KUMAR MOHANTY, A.S.C.	//
		VS	VS	0
203	WA/0001714/2022	STATE OF ODISHA MINATI SAHOO	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
204	WA/0001715/2022	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0001716/2022	MANORANJAN TRIPATHY STATE OF ODISHA VS LADUKISHORE JENA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0 //
206	WA/0001717/2022	STATE OF ODISHA VS BALLABHANANDA SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
207	WA/0001718/2022	STATE OF ODISHA VS DEBENDRANATH MISHRA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
208	WA/0001719/2022	STATE OF ODISHA VS SACHIDANANDA PANDA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
209	WA/0001720/2022	STATE OF ODISHA VS SUBASH CHANDRA BARIK	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
210	WA/0001721/2022	STATE OF ODISHA VS GOLAK NATH	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
211	WA/0001722/2022	STATE OF ODISHA VS RAJENDRA KUMAR SUNA	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
212	WA/0001723/2022	STATE OF ODISHA VS BIJAYA KUMAR BAI	DEBENDRA KUMAR MOHANTY, A.S.C. VS	// 0 //
213	WA/0001724/2022	B.M., INDUSIND BANK LTD., BHUBANESWAR VS SK. JAHIR	RAMACHANDRA PANIGRAHY VS	// 0 //
214	WA/0001725/2022	B.M., INDUSIND BANK LTD. VS SK. JAHIR	RAMACHANDRA PANIGRAHY VS	// 0 //
215	WA/0001726/2022	STATE OF ODISHA VS P. SURESH	H.M.DHAL, A.G.A. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001727/2022	B.M., INDUSIND BANK LTD. VS SK. JAHIR	RAMACHANDRA PANIGRAHY VS	// 0 //
217	WA/0001728/2022	B.M., INDUSIND BANK LTD. VS SK. JAHIR	RAMACHANDRA PANIGRAHY VS	// 0 //
218	WA/0001729/2022	STATE OF ODISHA VS MALAYA KUMAR SAHOO	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
219	WA/0001730/2022	ODISHA TAEKWONDO ASSOCIATION, PURI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
220	WP(C)/0034770/2022	SALILA JENA VS GOVT. OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
221	WP(C)/0034771/2022	BALLABHA KHAMARI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
222	WP(C)/0034772/2022	SWAPNAMAYEE MISHRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
223	WP(C)/0034773/2022	KUMANJALI BARIK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
224	WP(C)/0034774/2022	KETAN SINGH BARIK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
225	WP(C)/0034775/2022	KRUSHNA CHANDRA BEMAL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
226	WP(C)/0034776/2022	KISHORE CHANDRA PARIDA VS THE REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
227	WP(C)/0034777/2022	RABINDRANATH DASH	RAMESH CHANDRA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0034778/2022	SARAT CHANDRA BEHERA	SANJIB MOHANTY	//
		VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//
229	WP(C)/0034779/2022	SOUMYA RANJAN PRADHAN	NETRANANDA BISWAL	//
		VS	VS	0
		INDUSIND BANK, MUMBAI		//
230	WP(C)/0034780/2022	SUKANTA KUMAR BEHURA	SANJIB MOHANTY	//
		VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//
231	WP(C)/0034781/2022	SUSANTA KUMAR MOHANTY	SANJIB MOHANTY	//
		VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//
232	WP(C)/0034782/2022	ANANTA KUMAR NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		THE REGISTRAR, UTKAL UNIVERSITY, BBSR		//
233	WP(C)/0034783/2022	MOKAM SARIQUE HASAN	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0034784/2022	SANKARSAN MALLIK	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0034785/2022	CHITTA RANJAN MOHANTY	MIHIR KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0034786/2022	SURJA NARAYAN SATAPATHY	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0034787/2022	D.MURALI MOHAN PATANAIAK	JAGAMOHAN PATTANAIAK	//
		VS	VS	0
		SECY. TO GOVT. OF ODISHA, FINANCE DEPT, BBSR		//
238	WP(C)/0034788/2022	RANJAN KUMAR BHOI	GYANA RANJAN SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0034789/2022	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	MANAS PATI VS	// // ()
240	WP(C)/0034790/2022	STATE OF ODISHA SURYA ABHISEK VS	BISHAL BAIVAB VS	// // ()
241	WP(C)/0034791/2022	STATE OF ODISHA SUBHASIS SAHOO VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
242	WP(C)/0034792/2022	STATE OF ODISHA PURNA CHANDRA PRADHAN VS	SIBA PRASAD PATI VS	// // ()
243	WP(C)/0034793/2022	STATE OF ODISHA DEBARCHAN PATEL VS	BHAKTA RANJAN BARIK VS	// // ()
244	WP(C)/0034794/2022	STATE OF ORISSA NANDINI JENA VS	SITANSU MOHAN SINGH VS	// // ()
245	WP(C)/0034795/2022	STATE OF ODISHA MINATI KUMARI NAYAK VS	GYANENDRA KUMAR TRIPATHY VS	// // ()
246	WP(C)/0034796/2022	THE ODISHA INFORMATION COMMISSION, BBSR SUBHASIS SWAIN VS	SITANSU MOHAN SINGH VS	// // ()
247	WP(C)/0034797/2022	STATE OF ODISHA JHILLI GOCHHAYAT VS	SITANSU MOHAN SINGH VS	// // ()
248	WP(C)/0034798/2022	STATE OF ODISHA AMITAV PRUSTY VS	SITANSU MOHAN SINGH VS	// // ()
249	WP(C)/0034799/2022	STATE OF ODISHA PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0034800/2022	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
251	WP(C)/0034801/2022	JYOTI RANJAN SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
252	WP(C)/0034802/2022	BIBHUTI BHUSAN DAS VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
253	WP(C)/0034803/2022	SATRU MALLICK VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
254	WP(C)/0034804/2022	GOLAM HOSSAIN KHAN VS COLLECTOR, JAGATSINGHPUR	SHAIK ABDUL NAYEEM VS	// 0 //
255	WP(C)/0034805/2022	M/S. KRISHIK INFRASTRUCTURE DEVELOPERS PVT. LTD. VS ODISHA MINING CORPORATION LTD. BBSR	BIBHU BISHRESHARI BISWAL VS	// 0 //
256	WP(C)/0034806/2022	RENU DASH VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
257	WP(C)/0034807/2022	NAMITA PATNAIK VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
258	WP(C)/0034808/2022	SUGYAN KUMARI DEVI VS STATE OF ODISHA	LOKANATH RATH VS	// 0 //
259	WP(C)/0034809/2022	CHANDAN PRASAD MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
260	WP(C)/0034810/2022	SUBHALAXMI PATNAIK VS STATE OF ODISHA	SAMBHRAM DAS VS	// 0 //
261	WP(C)/0034811/2022	DAMODAR DAS	LAXMI PRASAD DWIVEDI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0034812/2022	PITABASA DAS	BHAGABAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0034813/2022	RAJKUMAR CHALAN	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034814/2022	AHESAN MOHAMMAD	PRAKASH K. MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0034815/2022	SHAKTIDHAR MISHRA	ANUGRAHA NARAYAN SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034816/2022	PADMABATI GIRI	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0034817/2022	PRAFULLA KUMAR SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0034818/2022	KALINGA BHARATI FOUNDATION, BBSR	BIBHU PRASAD DAS	//
		VS	VS	0
		UNION OF INDIA		//
269	WP(C)/0034819/2022	SADANANDA JENA	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0034820/2022	SANKARSAN NATH	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0034821/2022	SHESADEBA BALABANTARAY	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0034822/2022	BHIKARI CHARAN SAHOO	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0034823/2022	STATE OF ODISHA MANORANJAN SAHU VS	RAMA CHANDRA RATH VS	// // ()
274	WP(C)/0034824/2022	EXECUTIVE OFFICER, NOTIFIED AREA COUNCIL, BIJEPUR SIMARA PRADHAN VS	GOKHA BEHERA VS	// // ()
275	WP(C)/0034825/2022	STATE OF ODISHA DUSASAN PRADHAN VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
276	WP(C)/0034826/2022	STATE OF ODISHA PRAMILA TRIPATHY VS	SIDHARTHA MISHRA 1 VS	// // ()
277	WP(C)/0034827/2022	STATE OF ODISHA GANESWAR SAHOO VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
278	WP(C)/0034828/2022	STATE OF ODISHA RAM AWATAR AGRAWAL VS	RABI NARAYAN BEHERA VS	// // ()
279	WP(C)/0034829/2022	STATE OF ODISHA MANORANJAN SAHU VS	RAMA CHANDRA RATH VS	// // ()
280	WP(C)/0034830/2022	EXECUTIVE OFFICER, NOTIFIED AREA COUNCIL, BIJEPUR SRIKANTA THATOI VS	BHABANI SHANKAR MISHRA 3 VS	// // ()
281	WP(C)/0034831/2022	STATE OF ODISHA PRASANTA TRIPATHY VS	SIDHARTHA MISHRA 1 VS	// // ()
282	WP(C)/0034832/2022	STATE OF ODISHA KANAKALATA SASANI VS	GOKHA BEHERA VS	// // ()
283	WP(C)/0034833/2022	STATE OF ODISHA ARUN KUMAR DAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :16/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0034834/2022	PRADYUMNA KUMAR CHAKRA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
285	WP(C)/0034835/2022	MANAS KUMAR BHUJABALA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
286	WP(C)/0034836/2022	MOHAN KUMAR CHAKRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
287	WP(C)/0034837/2022	TAPAN KUMAR DAS VS THE COMMNR. LR AND S, CUTTACK	DINABANDHU NAYAK VS	// 0 //
288	WP(C)/0034838/2022	RAM AWATAR AGRAWAL VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
289	WP(C)/0034839/2022	JAGANNATH DAS VS THE COMMNR. LR AND S, CUTTACK	DINABANDHU NAYAK VS	// 0 //
290	WP(C)/0034840/2022	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
291	WP(C)/0034841/2022	ARUNA BALA MOHANTY VS UNION OF INDIA	AKSHYA KUMAR MOHANTY VS	// 0 //
292	WP(C)/0034842/2022	M/S SHRI BALAJI INCENSE INDUSTRIES, KHURDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
293	WP(C)/0034843/2022	KALPANA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
294	WP(C)/0034844/2022	BALLAV NAIK VS STATE OF ORISSA	SAROJ RANJAN SUBUDHI VS	// 0 //
295	WP(C)/0034845/2022	SRIDHARA OJHA	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0034846/2022	RANJIT BISWAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0034847/2022	RAMA CHANDRA PRADHAN	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0034848/2022	SAPAN KUMAR JENA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0034849/2022	SHREYANSI BHAGYASHREE	BIPIN KUMAR NAYAK	//
		VS	VS	0
		PRINCIPAL, D.A.V. PUBLIC SCHOOL, BBSR		//
300	WP(C)/0034850/2022	CHANDAN KUMAR PRADHAN	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0034851/2022	CHANDAN KUMAR PRADHAN	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0034852/2022	RAMAKANTA SETHY	S.P.SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0034853/2022	PRADIPTA KUMAR ACHARYA	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0034854/2022	RAMA KRISHNA MALANA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0034855/2022	SANAT ACHARYA	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0034856/2022	SANAT ACHARYA	MANOJ KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0034857/2022	STATE OF ODISHA BISWAMBAR OJHA VS	BIDYADHAR PRADHAN VS	// // ()
308	WP(C)/0034858/2022	STATE OF ODISHA GOVINDA CHANDRA SATAPATHY VS	SMRUTI RANJAN PATRA VS	// // ()
309	WP(C)/0034859/2022	STATE OF ODISHA BANAMBER SAHOO VS	BIDYADHAR PRADHAN VS	// // ()
310	WP(C)/0034860/2022	STATE OF ODISHA LALIT MOHAN MISHRA VS	SOMANATH MISHRA VS	// // ()
311	WP(C)/0034861/2022	THE SPECIAL CERTIFICATE OFFICER, GANJAM UPENDRA NAIK VS	SIBANARAYAN BISWAL VS	// // ()
312	WP(C)/0034862/2022	STATE OF ODISHA DR. SUBASH NAYAK VS	TANMAY MISHRA VS	// // ()
313	WP(C)/0034863/2022	STATE OF ODISHA RAMANI SAHANI VS	UPENDRA KUMAR SAMAL VS	// // ()
314	WP(C)/0034864/2022	STATE OF ODISHA RATNAKAR MALIK VS	KAPILA CHARAN NAYAK VS	// // ()
315	WP(C)/0034865/2022	STATE OF ODISHA NIRUPAMA MALLICK VS	PPRASANNA KUMAR SAHOO VS	// // ()
316	WP(C)/0034866/2022	STATE OF ODISHA DEEPAK KUMAR TIWARI VS	SIDHESWAR MOHANTY VS	// // ()
317	WP(C)/0034867/2022	STATE OF ODISHA PRASENJIT RAY VS	SOUMYA DEV RAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0034868/2022	JOGI NAYAK VS COMMR.,CONSOLIDATION AND SETTLEMENT, ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
319	WP(C)/0034869/2022	PUSPARANI DAS VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
320	WP(C)/0034870/2022	MIRZA IDREES BAIG VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
321	WP(C)/0034871/2022	CHANDRA SEKHAR RATHA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
322	WP(C)/0034872/2022	AKSHYA KUMAR SATAPATHY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
323	WP(C)/0034873/2022	SANJAYA KUMAR BARAL VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
324	WP(C)/0034874/2022	RABI NARAYAN PANIGRAHI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
325	WP(C)/0034875/2022	RANJAN KUMAR DAS VS BRANCH MANAGER, UCO BANK, BALITUTHA	GOPAL PRASAD JENA VS	// 0 //
326	WP(C)/0034876/2022	MANJULATA SINGH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
327	WP(C)/0034877/2022	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
328	WP(C)/0034878/2022	ROJALIN SWAIN VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// 0 //
329	WP(C)/0034879/2022	SUBASH CHANDRA RATH	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0034880/2022	FAKIR CHARAN BEHERA	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		PRINCIPAL SECY.,FOREST,ENVIRONMENT AND CLIMATE CHANGE DEPT.		//
331	WP(C)/0034881/2022	BHARATI SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0034882/2022	AMITOSH DHALL	DILLIP KUMAR SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0034883/2022	NARAYAN PRASAD RATH	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0034884/2022	BRAJA MOHAN SARANGI	RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0034885/2022	RAGHUNATH MALIK	SOMANATH NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0034886/2022	ANIMA DIGAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0034887/2022	SANGHAMITRA MOHANTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0034888/2022	MONALI ROUSTRAY	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0034889/2022	ASHWI SINGH	PARESH KUMAR SAHOO	//
		VS	VS	0
		CHAIRMAN ODISHA JOINT ENTRANCE EXAMINATION, BBSR		//
340	WP(C)/0034890/2022	JOGENDRA BEHERA	AKASH BHUYAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0034891/2022	STATE OF ODISHA MANJULA NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()
342	WP(C)/0034892/2022	STATE OF ODISHA HAREKRUSHNA DAS VS	KARUNAKAR RATH VS	// // ()
343	WP(C)/0034893/2022	PRINCIPAL SECY., TO GOVT., BBSR SANTOSH MOHAPATRA VS	K.C.MAJHI VS	// // ()
344	WP(C)/0034894/2022	R.T.O.,CHANDIKHOL NIBEDITA TARENIA VS	K.C.MAJHI VS	// // ()
345	WP(C)/0034895/2022	R.T.O.,CHANDIKHOL ANKIT KUMAR MISHRA @ ANKIT KU. MISHRA VS	PARESH KUMAR SAHOO VS	// // ()
346	WP(C)/0034896/2022	CHAIRMAN ODISHA JOINT ENTRANCE EXAMINATION-22,BBSR GYANENDRA SENAPATI VS	CHANDAN MISHRA VS	// // ()
347	WP(C)/0034897/2022	R.T.O.,CUTTACK PREETI PRAKASH VS	PARESH KUMAR SAHOO VS	// // ()
348	WP(C)/0034898/2022	CONVENEWR, PG (MEDICAL), COUNSELING COMMITTEE, CUTTACK ACHUTANANDA JENA VS	BIPIN KUMAR NAYAK VS	// // ()
349	WP(C)/0034899/2022	STATE OF ODISHA GANANATH NAYAK VS	JITENDRA KUMAR LENKA VS	// // ()
350	WP(C)/0034900/2022	STATE OF ODISHA SOMANATH ROUT VS	PAMI RATH VS	// // ()
351	WP(C)/0034901/2022	STATE OF ODISHA BHARAT KUMAR BISWAL VS	BIPIN KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0034902/2022	ANANDA CHANDRA AICH VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
353	WP(C)/0034903/2022	JAGANNATH MOHANTY VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
354	WP(C)/0034904/2022	AMAN GOMANGO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
355	WP(C)/0034905/2022	JALADHAR ACHARYA VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
356	WP(C)/0034906/2022	J.RANJIT KUMAR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
357	WP(C)/0034907/2022	SUDHAKAR NAYAK VS STATE OF ODISHA	S.RATH VS	// 0 //
358	WP(C)/0034908/2022	MALATI BAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
359	WP(C)/0034909/2022	ANTARYAMI NANDA VS COLLECTOR, MAYURBHANJ	BHARAT CHANDRA PATRA VS	// 0 //
360	WP(C)/0034910/2022	SANATAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0034911/2022	DR.ABINASH ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
362	WP(C)/0034912/2022	CHANDRA MOHAN JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0034913/2022	DHANESWAR MAHARANA	SURYAKANTA DASMOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0034914/2022	KRUSHNA CHANDRA BARIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
365	WP(C)/0034915/2022	SALA MARNDI	JAGANATH PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0034916/2022	BIDYADHAR BISWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034917/2022	JAYANTI JENA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0034918/2022	SULOCHANA MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
369	WP(C)/0034919/2022	SIDHARTHA CHARAN MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0034920/2022	OMKAR SUBHANKAR SWAIN	PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0034921/2022	SUDHIR KUMAR DEY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0034922/2022	SUCHARITA DAS	AVINANDA MOHANTY	//
		VS	VS	0
		IOCL, NEW DELHI		//
373	WP(C)/0034923/2022	RAKHAL CHANDRA JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0034924/2022	SITANATH JENA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0034925/2022	STATE OF ODISHA RAMESH CHANDRA PANDA VS	NITISH KUMAR MISHRA VS	// // ()
376	WP(C)/0034926/2022	STATE OF ODISHA BAHADUR PATASAHANI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0034927/2022	STATE OF ODISHA HANUMAN ENTERPRISES, KENDRAPARA VS	JATINDRA KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0034928/2022	STATE OF ODISHA PRAMOD KUMAR DALNAYAK VS	RAMAKANTA SAHOO VS	// // ()
379	WP(C)/0034929/2022	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // ()
380	WP(C)/0034930/2022	STATE OF ODISHA PARSURAM MALLIK VS	SNEHASISH BEHERA VS	// // ()
381	WP(C)/0034931/2022	STATE OF ODISHA GYANA RANJAN MOHARATHA VS	ACHYUTANANDA PATTANAİK VS	// // ()
382	WP(C)/0034932/2022	STATE OF ODISHA RAMESH CHANDRA NAIK VS	ANIMESH MOHANTY VS	// // ()
383	WP(C)/0034933/2022	STATE OF ODISHA GYANA RANJAN MOHARATHA VS	ACHYUTANANDA PATTANAİK VS	// // ()
384	WP(C)/0034934/2022	STATE OF ODISHA BHAGYADHAR PATRA VS	KABIR KUMAR JENA VS	// // ()
385	WP(C)/0034935/2022	STATE OF ODISHA JHADESWAR MAHANTA VS RM, RBI, BBSR	TUSAR KANTA MAHANTA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0034936/2022	SRI SRI HARAGOURI SIBAMAHADEBA MAHAPRABHAKAR VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
387	WP(C)/0034937/2022	HEMANTA KUMAR GIRI VS RM, RBI, BBSR	TUSAR KANTA MAHANTA VS	// 0 //
388	WP(C)/0034938/2022	BHAGABAT PRASAD NAYAK VS RBI, DEPT OF BANKING SUPERVISION, MUMBAI	BIYOTKESH MOHANTY VS	// 0 //
389	WP(C)/0034939/2022	SHAIK RAFIQUE VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
390	WP(C)/0034940/2022	CHARAN BISWAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
391	WP(C)/0034941/2022	PRASANTA KUMAR NATH VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
392	WP(C)/0034942/2022	MOHAMMAD AZHARUDDIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
393	WP(C)/0034943/2022	SATYABRATA PATTANAİK VS R.T.O.,CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
394	WP(C)/0034944/2022	PADMALOCHAN BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
395	WP(C)/0034945/2022	BAIJAYANTI SAHOO VS UNION OF INDIA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
396	WP(C)/0034946/2022	KAMALAKANTA DAS VS ODISHA GRAMYA BANK, BBSR	BIJAY KUMAR ROUT - 1 VS	// 0 //
397	WP(C)/0034947/2022	SARBESWAR SAHOO	S.N.B.RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0034948/2022	BIJAY LAKHANI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,BHADRAK		//
399	WP(C)/0034949/2022	KAUSALYA BEHERA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0034950/2022	SANMATI PRUSTY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,NAYAGARH		//
401	WP(C)/0034951/2022	RABINDRA KUMAR BARIK	SATYA NARAYAN MOHAPATRA	//
		VS	VS	0
		GOUTAM BINDHANI		//
402	WP(C)/0034952/2022	SARBESWAR DALAI	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0034953/2022	RASHMI RANJAN BHUYAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		A.R.T.O.,KHURDA		//
404	WP(C)/0034954/2022	AMARENDRA KUMAR ROUL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,JAJPUR		//
405	WP(C)/0034955/2022	PRADIPTA KISHORE CHAND	BHAGABAT PRASAD RATH	//
		VS	VS	0
		THE SUB COLLECTOR, BALASORE		//
406	WP(C)/0034956/2022	AMARENDRA KUMAR ROUL	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,JAJPUR		//
407	WP(C)/0034957/2022	KISHORE NIMAL	AMIT KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0034958/2022	SEBENDRA PATRI	BRAJA MOHAN SARANGI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		R.T.O.,BBSR II		//
409	WP(C)/0034959/2022	CHINMAYEE PRIYADARSINI MOHANTY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
410	WP(C)/0034960/2022	BIJAY MIRDHA VS ZONAL MANAGER, UCO BANK, BALASORE	BASANTA KUMAR BARIK VS	// 0 //
411	WP(C)/0034961/2022	SIKANDAR SINGH VS R.T.O CUM TAXING OFFICER, SUNDARGARH	BIBHUTI SATPATHY VS	// 0 //
412	WP(C)/0034962/2022	SANJUKTA BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
413	WP(C)/0034963/2022	DR.ARJUN KUMAR PANDA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
414	WP(C)/0034964/2022	SNEHASNIGDHA MANOSINHA PANDA VS MANAPPURAM FIN. LTD.,KERALA	KUMAR PARIJA VS	// 0 //
415	WP(C)/0034965/2022	SABITA SAY VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
416	WP(C)/0034966/2022	RUSAVA MEHER VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
417	WP(C)/0034967/2022	BISWANATH PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
418	WP(C)/0034968/2022	KODANDADHAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
419	WP(C)/0034969/2022	SABITA RANI PARHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0034970/2022	SHREE BENUGOPAL SWAMY VS PRINCIPAL SECY., TO GOVT. OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
421	WP(C)/0034971/2022	KODANDADHAR BAULA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
422	WP(C)/0034972/2022	DR.SUSMITA PANDA VS STATE OF ODISHA	SOURMYA MISHRA VS	// 0 //
423	WP(C)/0034973/2022	PRAFULLA KUMAR ACHARYA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
424	WP(C)/0034974/2022	SHREE SHREE RAGHUNATH JEW MAHAPRABHU VS PRINCIPAL SECY., TO GOVT. OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
425	WP(C)/0034975/2022	SITA SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	WP(C)/0034976/2022	SASHIKALA BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
427	WP(C)/0034977/2022	SABITA MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0034978/2022	CHANDRAREKHA NAYAK VS THE COLLECTOR, DHENKANAL	GHANASHYAM MUDULI VS	// 0 //
429	WP(C)/0034979/2022	RABINARAYAN JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0034980/2022	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
431	WP(C)/0034981/2022	SUDHANSU SEKHAR RAM	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
432	WP(C)/0034982/2022	ABHIJIT DAS	MIHIR SEKHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0034983/2022	BISWAMITRA PADHAN	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0034984/2022	GEDALA PRASAD RAO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
435	WP(C)/0034985/2022	SANJITA DAS	DINESH KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0034986/2022	HRUSIKESH PRADHAN	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0034987/2022	SIBARAM DEHURY	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0034988/2022	UNION OF INDIA	JATESWAR NAYAK, C.G.C.	//
		VS	VS	0
		KAILASH CH. NAYAK		//
439	WP(C)/0034989/2022	SANJUKTA NAYAK	TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0034990/2022	PABITRA DEHURY	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		MAHANADI COAL FIELDS LTD., ANGUL		//
441	WP(C)/0034991/2022	SAMBHUNATH DALAI	BHABANI SANKAR DAS	//
		VS	VS	0
		KARTIK KUMAR SETHI		//
442	WPCRL/0000173/2022	ANIMESH CHAKRABORTY	SRIKAR KUMAR RATH	//0
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WPCRL/0000174/2022	STATE OF ODISHA NARAYAN LENKA VS	MANORANJAN MUDULI VS	// / /0 ()
444	ABLAPL/0016171/2022	THE DIRECTOR GENEAL OF POLICE ,ODISHA POLICE PRADIP PARIDA VS	SARADA PRASAD DASH VS	// JHARPOKHARIA /280 /2022 ()
445	ABLAPL/0016172/2022	STATE OF ODISHA AMULYA PARIDA VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /644 /2022 ()
446	ABLAPL/0016173/2022	STATE OF ODISHA JAGANNATH PATRA @ JAGA VS	S.S.RAY (2) VS	// DHARAKOT PS /126 /2021 ()
447	ABLAPL/0016174/2022	STATE OF ODISHA SOMANATH GIRI @ DAKA VS	PRANAYA KUMAR DASH VS	// Bamapada (Industrial Area) /199 /2021 ()
448	ABLAPL/0016175/2022	STATE OF ODISHA BISHNU BANCHHOR VS	DURLLABHA RANJAN MISHRA VS	// ULLUNDA /151 /2022 ()
449	ABLAPL/0016176/2022	STATE OF ODISHA SAROJ DUTTA VS	ASMIYA RANJAN MAJHI VS	// GOBINDAPUR /154 /2022 ()
450	ABLAPL/0016177/2022	STATE OF ODISHA JAYANTA THAKUR VS	GOPINATH MISHRA VS	// M.V.79 /58 /2022 ()
451	ABLAPL/0016178/2022	STATE OF ODISHA PRADIP SANDHA VS	AFRAAZ SUHAIL VS	// HARABHANGA /108 /2022 ()
452	ABLAPL/0016179/2022	STATE OF ODISHA PUCHUKI @ SURESH ROUT VS	PRADIPTA BEURA VS	// ATHGARH /136 /2022 ()
453	ABLAPL/0016180/2022	STATE OF ODISHA BISWESWAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MARINE PST TALCHUA /120 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0016181/2022	D. SATYA @ SATEYA PATRA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	RAMBHA (KHALLIKOTE) /726 /2022 () //
455	ABLAPL/0016182/2022	BIJAYA KUMAR PANDA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	SATYABADI /355 /2022 () //
456	ABLAPL/0016183/2022	NIRANJAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /264 /2016 () //
457	ABLAPL/0016184/2022	MANMATH TAREI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /54 /2022 () //
458	ABLAPL/0016185/2022	P. GOPAL KRISHNA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	GOLANTHARA (BERHAMPUR) /372 /2022 () //
459	ABLAPL/0016186/2022	DILEEP MAHABHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /670 /2022 () //
460	ABLAPL/0016187/2022	SUDHIRANJAN MOHANTY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	CUTTACK VIGILANCE /83 /2012 () //
461	ABLAPL/0016188/2022	SABITRI JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MAHANGA /349 /2022 () //
462	ABLAPL/0016189/2022	RANJI @ RANJULATA SAMAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /487 /2022 () //
463	ABLAPL/0016190/2022	MADHUSUDAN GUMANSINGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JANKIA P.S. /201 /2022 () //
464	ABLAPL/0016191/2022	BASHANT THAKUR @ BASANT THAKUR VS STATE OF ODISHA	SIDHARTHA DAS VS	BONAI /189 /2022 () //
465	ABLAPL/0016192/2022	SUBASH CHANDRA ROUT	MOHENDRA DALAI	NIKIRAI /200 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0016193/2022	KAMALA KANTA SIAL @ KATHIA	JAGRUTI BARIK	/ /0
		VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		2(A)CC/0000447/2022
467	ABLAPL/0016194/2022	DHOBI NAHAK	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /672 /2022
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0016195/2022	TUKUNA BEHERA	BIPIN KUMAR NAYAK	ASTARANGA /235 /2022
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0016196/2022	ANIL KUMAR MALLICK	KARTIK CHANDRA TRIPATHY	PIPLI /602 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0016197/2022	JAYAKRUSHNA GIRI @ BUDHA GIRI @ KRUSHNA CHANDRA KUMAR PANDA	MANOJ KUMAR	BALASORE SADAR /306 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0016198/2022	MANOJ DAS	JAYAKRISHNA MOHAPATRA	BANSADA /389 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0016199/2022	BINAYA KUMAR BEHERA	JYOTIRMAYA SAHOO	MAHILA P.S. BUXIBAZAR /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0016200/2022	KALU SINGH	SUBHRANSU BHUSAN MOHANTY	RUPSA /60 /2022
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0016201/2022	APPU @ SMRUTI RANJAN DAS	RAMESH CHANDRA MAHARANA	KHANDAGIRI P.S. /583 /2022
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0016202/2022	MITHUN BEERO @ BIRA	DR. BINODA KUMAR MISHRA	PARLAKHEMUNDI /228 /2022
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0016203/2022	GOBARDHAN JANI	DIPTI RANJAN BHOKTA	NANDAPUR /142 /2022
		VS	VS	()

ORISSA HIGH COURT
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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0016204/2022	STATE OF ODISHA VISHAL PRADHAN VS	SAMANATH SATAPATHY VS	// PURIGHAT /272 /2022 ()
478	ABLAPL/0016205/2022	STATE OF ODISHA MURALI NAIK VS	NITYANANDA MOHAPATRA VS	// NAKTIDEUL /206 /2022 ()
479	ABLAPL/0016206/2022	STATE OF ODISHA PRAMOD BEHERA VS	SANJIT MISHRA VS	// CHANDRASEKHARPUR /492 /2022 ()
480	ABLAPL/0016207/2022	STATE OF ODISHA LINGARAJ SAHOO VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /400 /2022 ()
481	ABLAPL/0016208/2022	STATE OF ODISHA AJAYA NAYAK VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /107 /2022 ()
482	ABLAPL/0016209/2022	STATE OF ODISHA TARUN GOCHHAYAT VS	PRANAB KUMAR DAS VS	// INDUASTRIAL,NISA /249 /2022 ()
483	ABLAPL/0016210/2022	STATE OF ODISHA SHRIMATI BISWAS VS	GOPINATH MISHRA VS	// KALIMELA /278 /2021 ()
484	ABLAPL/0016211/2022	STATE OF ODISHA DILLIP NAYAK @ DILLIP KUMAR NAYAK VS	KABIRAJ PRADHAN VS	// RANPUR /289 /2022 ()
485	ABLAPL/0016212/2022	STATE OF ODISHA ASTAMA KARMI VS	TAPAN KUMAR BEHERA VS	// KANTAMAL /150 /2020 ()
486	ABLAPL/0016213/2022	STATE OF ODISHA PADU SWAIN VS	SUBASH CHANDRA SAHOO VS	// BALIKUDA /530 /2022 ()
487	ABLAPL/0016214/2022	STATE OF ODISHA SUBHANKAR DAS VS	SUSHANTA KUMAR SAMANTARAY VS	// MARKAT NAGAR /229 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :16/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0016215/2022	ASWINI KUMAR JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	NANDAPUR /143 /2022 () //
489	ABLAPL/0016216/2022	SAMARENDRA RATH VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	PURI TOWN /325 /2022 () //
490	ABLAPL/0016217/2022	KRISHNA CHANDRA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /900 /2022 () //
491	ABLAPL/0016218/2022	SUBRAT SWAIN @ SUBRAT KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /381 /2022 () //
492	ABLAPL/0016219/2022	SANTOSH KUMAR SITHA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PANIKOILI /304 /2022 () //
493	ABLAPL/0016220/2022	SIPRA PATRA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SINGLA /172 /2018 () //
494	ABLAPL/0016221/2022	PINTU NAIK VS STATE OF ODISHA	BASUDEV PUJARI VS	THAKURGARH /175 /2022 () //
495	ABLAPL/0016222/2022	JAGABANDHU JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /469 /2022 () //
496	ABLAPL/0016223/2022	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	NARASINGHPUR /269 /2022 () //
497	ABLAPL/0016224/2022	SANDHYARANI SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NISCHINTAKOILI /206 /2022 () //
498	ABLAPL/0016225/2022	INDRAMANI SAHOO VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	NARASINGHPUR /124 /2021 () //
499	ABLAPL/0016226/2022	DIPTI RANJAN JENA	SUKANTA KUMAR NAYAK	BHADRAK RURAL /626 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0016227/2022	STATE OF ODISHA SHIBA NAYAK	SURYAKANTA DASH	// PURIGHAT /269 /2022
		VS	VS	()
501	ABLAPL/0016228/2022	STATE OF ODISHA SANTOSH KUMAR SETHY	SURYA NARAYAN MISHRA	// PIPLI /632 /2022
		VS	VS	()
502	ABLAPL/0016229/2022	STATE OF ODISHA BADAL @ RAZAK KHAN @ ABDUL RAZZAK	SAPAN KUMAR LENKA	// MANGALA BAG /274 /2022
		VS	VS	()
503	ABLAPL/0016230/2022	STATE OF ODISHA DILEEP MAHABHOI	JYOTIRMAYA SAHOO	// KHURDA MODEL /671 /2022
		VS	VS	()
504	ABLAPL/0016231/2022	STATE OF ODISHA MOHAN NAYAK @ MANA NAYAK	ADHIRAJ MOHANTY	// RAIGHAR /206 /2022
		VS	VS	()
505	ABLAPL/0016232/2022	STATE OF ODISHA AJIT BAG	JNYANANANDA PANDA	// BHAWANIPATNA SADAR /402 /2022
		VS	VS	()
506	ABLAPL/0016233/2022	STATE OF ODISHA PRAVASINI SWAIN	KABIRAJ PRADHAN	// PIPLI /662 /2022
		VS	VS	()
507	ABLAPL/0016234/2022	STATE OF ODISHA R. SATYABRATA PATRA @ R. SATYA PATRA	LAXMI CHARAN BEHERA	// RAMBHA (KHALLIKOTE) /617 /2022
		VS	VS	()
508	ABLAPL/0016235/2022	STATE OF ODISHA NRUSINGHA CHARAN BAL	PRATAP CHANDRA MISHRA	// JAJPUR ROAD /637 /2022
		VS	VS	()
509	ABLAPL/0016236/2022	STATE OF ODISHA ABHI ROUT @ ABHILASH ROUT	SIDHARTHA DAS	// JODA /355 /2022
		VS	VS	()
510	ABLAPL/0016237/2022	STATE OF ODISHA SURAJ HEMBRAM	BHAWANI SANKAR PANIGRAHI	// BARIPADA TOWN /1047 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0016238/2022	STATE OF ODISHA PARBATI CHARAN DAS VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// MARKAT NAGAR /259 /2021 () //

ORISSA HIGH COURT

MISC CASES FILED on :16/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	53/2022 WPCRL/173/2022	ANIMESH CHAKRABORTY-MP	SRIKAR KUMAR RATH
2	57/2022 CONTC(CPC)/114/2018	KRUSHNA CHANDRA PANIGRAHI-MP	
3	57/2022 CONTC(CPC)/114/2018	KRUSHNA CHANDRA PANIGRAHI-MP	
4	58/2022 CONTC(CPC)/114/2018	KRUSHNA CHANDRA PANIGRAHI-MP	
5	58/2022 CONTC(CPC)/114/2018	KRUSHNA CHANDRA PANIGRAHI-MP	
6	128/2022 JCRLA/60/2019	MADHUSUDAN DAS-MP	AEV.
7	129/2022 JCRLA/60/2019	MADHUSUDAN DAS-MP	AEV.
8	283/2022 CMAPL/773/2022	CHAKRADHARA JOSHI-MP	
9	284/2022 CMAPL/775/2022	OMPRAKASH AGRAWALA-MP	SWAYAMJIT ROUT
10	285/2022 CMAPL/776/2022	CHITTARANJAN PANDA-MP	GANESH PRASAD SAMAL
11	286/2022 CMAPL/778/2022	BINATI BEHERA-MP	ADV.
12	315/2022 CONTC/1979/2019	CHITRASENA SAMANTARAY-MP	BHUBANANANDA LENKA
13	316/2022 CONTC/5623/2022	BIBHUTI BHUSAN PADHI-MP	
14	445/2022 CRLMP/2271/2022	PRITI JAISWAL-MP	
15	446/2022 CRLMP/2608/2022	SAMIR KUMAR NAYAK-MP	ARIJEET MISHRA
16	456/2022 RPFAM/357/2022	NIRANJAN PANDA-MP	BIDYADHAR PRADHAN
17	536/2022 TRP(C)/367/2022	MADHUSMITA SAHU-MP	
18	537/2022 TRP(C)/488/2022	APARNA MAHANTA@SAHOO-MP	ASHOK KUMAR APAT
19	538/2022 TRP(C)/489/2022	SASANKA KUMAR DIXIT @ RINKU-MP	ABAKASH NANDA
20	539/2022 TRP(C)/490/2022	BISMITA DEY-MP	JAYANTA KUMAR MAJHI
21	540/2022 TRP(C)/491/2022	MITALI MADHUSMITA SAHANI-MP	SURYAKANTA DWIBEDI
22	541/2022 TRP(C)/492/2022	PREETY NAYAK-MP	DURGA PRASAD DHAL
23	759/2022 FAO/424/2022	ORIENTAL INSURANCE CO. LTD.-MP	NIBEDITA MOHANTY
24	760/2022 FAO/907/2018	PRADYUMNA KU.SATHUA-MP	
25	861/2022 CRLREV/613/2022	SARAT PRASAD DUARI-MP	TUKUNA KUMAR MISHRA
26	862/2022	SARAT PRASAD DUARI-MP	TUKUNA KUMAR MISHRA

27	CRLREV/613/2022 863/2022	SARAT PRASAD DUARI-MP	TUKUNA KUMAR MISHRA
28	CRLREV/613/2022 864/2022	JANARDAN GOLPEDA-MP	SAPAN KUMAR PAL
29	CRLREV/614/2022 1257/2022	NIRMALA BEHERA-MP	
30	WPC(OAC)/865/2012 1258/2022	KHAGESWAR SAHOO-MP	
31	WPC(OAC)/202/2019 1289/2022	AMAR BHOI-MP	PRAGNAYA NANDA PATTNAIK
32	RSA/358/2022 1290/2022	NIRVAYA BISWAL-MP	PRAFULLA CHANDRA ACHARYA
33	RSA/359/2022 1291/2022	NIRVAYA BISWAL-MP	PRAFULLA CHANDRA ACHARYA
34	RSA/359/2022 1292/2022	SWAMI YOGESWARANANDA GIRI-MP	BIBEKANANDA BHUYAN
35	RSA/360/2022 1293/2022	SWAMI YOGESWARANANDA GIRI-MP	BIBEKANANDA BHUYAN
36	RSA/360/2022 1294/2022	SANJUKTA PATJOSHI-MP	TANMAY MISHRA
37	RSA/361/2022 1368/2022	AJAYA KUMAR MOHANTY-MP	SAILESH DAS
38	CMP/1331/2022 1369/2022	ACHYUTANANDA NAYAK-MP	M/S.S.K.NAYAK
39	CMP/612/2019 1370/2022	AJIT KUMAR LENKA-MP	AMIT PRASAD BOSE
40	CMP/1332/2022 1371/2022	RAICHARAN MOHAPTRA-MP	NILAMADHAB SARKAR
41	CMP/1333/2022 1372/2022	NABAGHANA SAHOO-MP	PANCHANAN PANIGRAHI
42	CMP/1334/2022 1373/2022	BHAGABAN DAS AGARWALA-MP	M/S.GAUTAM MISRA
43	CMP/278/2017 1374/2022	BHAGABAN DAS AGARWALA-MP	M/S.GAUTAM MISRA
44	CMP/278/2017 1375/2022	BHAGABAN DAS AGARWALA-MP	M/S.GAUTAM MISRA
45	CMP/278/2017 1376/2022	PRACHIPRAVA BEHERA @ GHADEI-MP	DIPTENDU SUNDAR RAY
46	CMP/1234/2022 1498/2022	ORIENTAL INSURANCE COMPANY LTD., ROURKELA-MP	PRASANTA KUMAR MAHALI
47	MACA/686/2022 1499/2022	RAMESH CHANDRA SAHOO-MP	PRADEEP KUMAR MISHRA
48	MACA/724/2022 1500/2022	MITANJALI TARAI-MP	PRADEEP KUMAR MISHRA
49	MACA/725/2022 1501/2022	GOKULANANDA MOHARANA-MP	BISHNU BRATA SINGH
50	MACA/726/2022 1502/2022	GOKULANANDA MOHARANA-MP	BISHNU BRATA SINGH
51	MACA/726/2022 1503/2022	M/S. NATIONAL INSURANCE CO. LTD.,BARGARH BRANCH	BIBEKANANDA UDGATA
52	MACA/718/2022 1504/2022	M/S. NATIONAL INSURANCE CO. LTD.,BARGARH BRANCH	BIBEKANANDA UDGATA
53	MACA/718/2022 1505/2022	M/S.TATA AIG G.I.CO. LTD.-MP	DINESH KUMAR PATRA
54	MACA/727/2022 2245/2022	PRAVAKAR PARIDA-MP	
55	BLAPL/3968/2022 2246/2022	SURESH PRADHAN-MP	SOUBHAGYA KUMAR DASH
56	BLAPL/8786/2022 2247/2022	BIJAY SAHA-MP	
57	BLAPL/7851/2022 2248/2022	MANARANJAN ROUT-MP	BALARAM NAYAK
	BLAPL/12595/2022		

58	2249/2022 BLAPL/12598/2022	RAJEN KUJUR-MP	S.S.RAY (2)
59	2250/2022 BLAPL/5538/2022	PITABAS PANDA-MP	
60	2251/2022 BLAPL/11678/2022	SATYAPRAKASH @ SIPUN DORA-MP	RASHMI RANJAN SAHOO
61	2252/2022 BLAPL/10328/2022	SAMEER SWAIN-MP	BISHWA RANJAN SAHU
62	2253/2022 BLAPL/10330/2022	SAMIR SWAIN @ SAMEER SWAIN-MP	BISHWA RANJAN SAHU
63	2254/2022 BLAPL/6327/2022	SUKANTA DEB-MP	BISHNU PRASAD PRADHAN
64	2256/2022 BLAPL/9297/2022	RANJITA SAHU-MP	CHANDANA MISHRA
65	2257/2022 BLAPL/11771/2022	ABHISEK PATRA-MP	PRAVASH CHANDRA JENA
66	2258/2022 BLAPL/4675/2022	RAJESH NAYAK-MP	
67	2258/2022 CRLA/1168/2022	KALIA @ KIRAN DAS-MP	BHABANI SHANKAR DASPARIDA
68	2259/2022 BLAPL/4197/2022	PITABASH PANDA-MP	
69	2259/2022 CRLA/1168/2022	KALIA @ KIRAN DAS-MP	BHABANI SHANKAR DASPARIDA
70	2260/2022 CRLA/715/2018	TARUN DEBANATH-MP	M/S.P.K.NANDA D.SAHOO A.S.PAUL R.R.PRADHAN
71	2261/2022 CRLA/1113/2022	LAMBODHAR MALI@LAMBU-MP	BISWA KUMAR MISHRA
72	2262/2022 CRLA/1157/2022	DAMAYANTI NAYAK-MP	SURESH TRIPATHY
73	2263/2022 CRLA/1169/2022	RAMESH CHANDRA NAYAK @ BASTI-MP	SMRUTI RANJAN ROUT
74	2264/2022 CRLA/1169/2022	RAMESH CHANDRA NAYAK @ BASTI-MP	SMRUTI RANJAN ROUT
75	2265/2022 CRLA/1169/2022	RAMESH CHANDRA NAYAK @ BASTI-MP	SMRUTI RANJAN ROUT
76	2266/2022 CRLA/511/2022	NILAKANTHA PRADHAN-MP	NEPOLEON SAHANI
77	2267/2022 CRLA/1158/2022	NAGAR BUDA-MP	BISWAJIT NAYAK
78	2268/2022 CRLA/1173/2022	HRUSIKESH MAHANANDA-MP	DINESH KUMAR PATRA
79	2269/2022 CRLA/1173/2022	HRUSIKESH MAHANANDA-MP	DINESH KUMAR PATRA
80	2637/2022 ABLAPL/13567/2022	SWAPNIL MITTAL-MP	
81	2638/2022 ABLAPL/15233/2020	ANUP KUMAR AGARWAL-MP	ARIJEET MISHRA
82	2639/2022 ABLAPL/14579/2022	BAIKUNTHA BEHERA-MP	
83	2640/2022 ABLAPL/11655/2022	GULU @ PADMA LOCHAN SAHOO-MP	
84	2641/2022 ABLAPL/13799/2022	CHANDRAKANTA ROUT-MP	RAJENDRA KUMAR DASH
85	2642/2022 ABLAPL/10583/2022	RANJAN ROUT-MP	
86	2643/2022 ABLAPL/9865/2022	CHANDRAKANTA ROUT-MP	RAJENDRA KUMAR DASH
87	2644/2022 ABLAPL/14972/2022	BIBEKANANDA DASH-MP	
88	2645/2022 ABLAPL/12881/2022	ABHIMANYU MALIK-MP	
89	2646/2022	CHANDRA KANTA ROUT-MP	RAJENDRA KUMAR DASH

90	ABLAPL/8642/2022 2647/2022	SURENDRA KUMAR-MP	
91	ABLAPL/1659/2022 2648/2022	BIJAY KUMAR SETHI-MP	
92	ABLAPL/14299/2022 2649/2022	TRILOCHAN GHADEI-MP	
93	ABLAPL/11884/2017 2650/2022	NARENDRA DALEI@ NURU-MP	JAYANTA KUMAR MAJHI
94	ABLAPL/827/2022 2651/2022	RANJIT PRADHAN-MP	
95	ABLAPL/14521/2022 3161/2022	MEGHANAD PRADHAN-MP	PRAKASH KUMAR MISHRA
96	CRLMC/4075/2022 3162/2022	TILOTTAMA SAHOO-MP	
97	CRLMC/3331/2022 3163/2022	TILOTTAMA SAHOO-MP	
98	CRLMC/3332/2022 3164/2022	UTTAM KUMAR SAHU-MP	JYOTSNARANI RATH
99	CRLMC/4013/2022 3165/2022	SWAGAT SOURAV DALAI-MP	SANJAY KUMAR DAS
100	CRLMC/4078/2022 3166/2022	BIBHUTI BHUSAN PATTNAIK-MP	BINI MISHRA
101	CRLMC/1261/2022 3167/2022	SUKANTA PATTNAIK-MP	BINI MISHRA
102	CRLMC/1167/2022 3168/2022	MANAS KUMAR NAYAK-MP	K.C.RAJGURU MOHAPATRA
103	CRLMC/4081/2022 3169/2022	AJOY KUMAR MISHRA-MP	BIKRAM PRATAP DAS
104	CRLMC/4082/2022 3170/2022	KRUSHNA NAYAK-MP	LAXMAN PRADHAN
105	CRLMC/4084/2022 3171/2022	RAJKISHORE BEHERA-MP	MONIKA SAMAL
106	CRLMC/4004/2022 3172/2022	BED PRAKASH SHARMA-MP	J.N.PANDA
107	CRLMC/4085/2022 3173/2022	KESAB SIKA-MP	BHARAT BHUSAN ROUSTRAY
108	CRLMC/4086/2022 3174/2022	SANATAN NAYAK-MP	SURYAKANTA DWIBEDI
109	CRLMC/4088/2022 3175/2022	KISHAN KUMAR-MP	MOHENDRA KUMAR MOHAPATRO
110	CRLMC/4089/2022 3998/2022	SAKUNTALA MAHARANA-MP	adv.
111	WA/1709/2022 3999/2022	SAKUNTALA MAHARANA-MP	adv.
112	WA/1709/2022 4000/2022	TARLANA TATAYYA GUPTA-MP	SANTOSH KUMAR SWAIN
113	WA/1710/2022 4001/2022	PURUSHOTTAM SAHU-MP	
114	WA/260/2017 4002/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
115	WA/1711/2022 4003/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
116	WA/1711/2022 4004/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
117	WA/1712/2022 4005/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
118	WA/1712/2022 4006/2022	SWARAJ MOHANTY-MP	MR.C.ANANDA RAO
119	WA/26/2017 4007/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
120	WA/1713/2022 4008/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
	WA/1713/2022		

121	4009/2022 WA/111/2022	SK NAJUDDIN @ NAJIRUDDIN-MP	NILA MADHAB PRAHARAJ
122	4010/2022 WA/112/2022	SK NAJUDDIN @ NAJIRUDDIN-MP	NILA MADHAB PRAHARAJ
123	4011/2022 WA/1724/2022	B.M., INDUSIND BANK LTD., BHUBANESWAR-MP	RAMACHANDRA PANIGRAHY
124	4012/2022 WA/1714/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
125	4013/2022 WA/1725/2022	B.M., INDUSIND BANK LTD.-MP	RAMACHANDRA PANIGRAHY
126	4014/2022 WA/1714/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
127	4015/2022 WA/1714/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
128	4016/2022 WA/1727/2022	B.M., INDUSIND BANK LTD.-MP	RAMACHANDRA PANIGRAHY
129	4017/2022 WA/1728/2022	B.M., INDUSIND BANK LTD.-MP	RAMACHANDRA PANIGRAHY
130	4018/2022 WA/1715/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
131	4019/2022 WA/1715/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
132	4020/2022 WA/1715/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
133	4021/2022 WA/1716/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
134	4022/2022 WA/1716/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
135	4023/2022 WA/1716/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
136	4024/2022 WA/1717/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
137	4025/2022 WA/1717/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
138	4026/2022 WA/1718/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
139	4027/2022 WA/1718/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
140	4028/2022 WA/1719/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
141	4029/2022 WA/1719/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
142	4030/2022 WA/1719/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
143	4031/2022 WA/1720/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
144	4032/2022 WA/1720/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
145	4033/2022 WA/1720/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
146	4034/2022 WA/1721/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
147	4035/2022 WA/278/2017	SATYABHUSAN SAHU-MP	
148	4036/2022 WA/1721/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
149	4037/2022 WA/1721/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
150	4038/2022 WA/1722/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
151	4039/2022 WA/1722/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
152	4040/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.

153	WA/1723/2022 4041/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, A.S.C.
154	WA/1723/2022 4042/2022	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
155	WA/1726/2022 4043/2022	STATE OF ODISHA-MP	H.M.DHAL, A.G.A.
156	WA/1726/2022 4044/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
157	WA/1729/2022 4045/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
158	WA/1729/2022 4046/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
159	17318/2022	DEBAKAR BEHERA-MP	ASHIS KUMAR MISHRA
160	WP(C)/3833/2022 17319/2022	BHAGABATI BHATRA-MP	SIDHARTHA MISHRA
161	WP(C)/34296/2022 17320/2022	BHAGABATI BHATRA-MP	SIDHARTHA MISHRA
162	WP(C)/34296/2022 17321/2022	SOUMYA RANJAN PRADHAN-MP	NETRANANDA BISWAL
163	WP(C)/34779/2022 17322/2022	ABHIRAM DAS-MP	PRAFULLA KUMAR RATH
164	WP(C)/8510/2022 17323/2022	BIJAYA KUMAR BEHERA-MP	MANAS PATI
165	WP(C)/34789/2022 17324/2022	SUBHASIS SAHOO-MP	SUSANTA SEKHAR MOHAPATRA
166	WP(C)/34791/2022 17325/2022	DEBARCHAN PATEL-MP	BHAKTA RANJAN BARIK
167	WP(C)/34793/2022 17326/2022	MINATI KUMARI NAYAK-MP	GYANENDRA KUMAR TRIPATHY
168	WP(C)/34795/2022 17327/2022	SASMITA SAHOO-MP	SUDEEP KUMAR SARANGI
169	WP(C)/34769/2022 17328/2022	NABA KISHOR DANGA-MP	JAGABANDHU SAHU
170	WP(C)/36719/2020 17329/2022	BIBHUTI BHUSAN DAS-MP	RAMESH CHANDRA JENA
171	WP(C)/34802/2022 17330/2022	M/S.KRISHIK INFRASTRUCTURE DEVELOPERS PVT. LTD.	BBSR VIKESHARI BISWAL
172	WP(C)/34805/2022 17331/2022	SASMITA SAHOO-MP	PAMI RATH
173	WP(C)/34769/2022 17332/2022	CHANDAN PRASAD MOHANTY-MP	SUBASH CHANDRA PUSPALAKA
174	WP(C)/34809/2022 17333/2022	RAJKUMAR CHALAN-MP	TRILOCHAN NANDA
175	WP(C)/34813/2022 17334/2022	SHAKTIDHAR MISHRA-MP	ANUGRAHA NARAYAN SAMANTARAY
176	WP(C)/34815/2022 17335/2022	PRAFULLA KUMAR SAHOO-MP	DURGESH NARAYAN RATH
177	WP(C)/34817/2022 17336/2022	SASMITA SAHOO-MP	BISWABIHARI MOHANTY
178	WP(C)/34769/2022 17337/2022	SADANANDA JENA-MP	NIRANJAN LENKA
179	WP(C)/34819/2022 17338/2022	PRATAP CH.SINGH-MP	DEEPALI MAHAPATRA
180	WP(C)/8399/2007 17339/2022	PRATAP CH.SINGH-MP	DEEPALI MAHAPATRA
181	WP(C)/8400/2007 17340/2022	DIPTIKANTA OJHA-MP	DURGESH NARAYAN RATH
182	WP(C)/8665/2022 17341/2022	MANORANJAN SAHU-MP	RAMA CHANDRA RATH
183	WP(C)/34823/2022 17342/2022	MANORANJAN SAHU-MP	RAMA CHANDRA RATH
	WP(C)/34829/2022		

184	17343/2022 WP(C)/34826/2022	PRAMILA TRIPATHY-MP	SIDHARTHA MISHRA 1
185	17344/2022 WP(C)/34831/2022	PRASANTA TRIPATHY-MP	SIDHARTHA MISHRA 1
186	17345/2022 WP(C)/34848/2022	SAPAN KUMAR JENA-MP	RAMA CHANDRA JENA
187	17346/2022 WP(C)/34857/2022	BISWAMBAR OJHA-MP	BIDYADHAR PRADHAN
188	17347/2022 WP(C)/28739/2022	BANAJA PANDA-MP	
189	17348/2022 WP(C)/651/2017	SUSANTA KU.MUKHERJEE-MP	M/S.MANOJA KU.KHUNTIA
190	17349/2022 WP(C)/14742/2016	RUDRA NARAYAN SARANGI-MP	HARA PRASAD RATH
191	17350/2022 WP(C)/34859/2022	BANAMBER SAHOO-MP	BIDYADHAR PRADHAN
192	17351/2022 WP(C)/34863/2022	RAMANI SAHANI-MP	UPENDRA KUMAR SAMAL
193	17352/2022 WP(C)/34489/2022	PRASANTA PRADHAN-MP	KAMAL RAY
194	17353/2022 WP(C)/34866/2022	DEEPAK KUMAR TIWARI-MP	SIDHESWAR MOHANTY
195	17354/2022 WP(C)/34868/2022	JOGI NAYAK-MP	KRUSHNA CHANDRA DASH
196	17355/2022 WP(C)/34870/2022	MIRZA IDREES BAIG-MP	KRUSHNA CHANDRA DASH
197	17356/2022 WP(C)/16812/2022	M/S S.M.ENTERPRISES-MP	
198	17357/2022 WP(C)/34877/2022	PRAFULLA KUMAR SWAIN-MP	SANJAY KUMAR SAMANTARAY
199	17358/2022 WP(C)/34884/2022	BRAJA MOHAN SARANGI-MP	RANJAN KUMAR ROUT
200	17359/2022 WP(C)/34888/2022	MONALI ROUSTRAY-MP	DAYANANDA MOHAPATRA
201	17360/2022 WP(C)/8287/2016	RINA DASH-MP	M/S.JATESWAR NAYAK
202	17361/2022 WP(C)/34897/2022	PREETI PRAKASH-MP	PARESH KUMAR SAHOO
203	17362/2022 WP(C)/34892/2022	HAREKRUSHNA DAS-MP	KARUNAKAR RATH
204	17363/2022 WP(C)/20387/2017	CHARANJIT SINGH GREWAL-MP	MR.T.K.SATPATHY
205	17364/2022 WP(C)/34900/2022	SOMANATH ROUT-MP	PAMI RATH
206	17365/2022 WP(C)/34900/2022	SOMANATH ROUT-MP	PAMI RATH
207	17366/2022 WP(C)/34909/2022	ANTARYAMI NANDA-MP	BHARAT CHANDRA PATRA
208	17367/2022 WP(C)/34911/2022	DR.ABINASH ROUT-MP	RAMDAS ACHARY
209	17368/2022 WP(C)/34915/2022	SALA MARNDI-MP	TARUNKANTA PATTANAYAK
210	17369/2022 WP(C)/32908/2022	LALATENDU MOHANTY-MP	
211	17370/2022 WP(C)/15779/2008	ANANDABATI PATEL-MP	M/S.HIMANSHU S.MISHRA
212	17371/2022 WP(C)/34920/2022	OMKAR SUBHANKAR SWAIN-MP	PABITRA KUMAR NAYAK
213	17372/2022 WP(C)/34922/2022	SUCHARITA DAS-MP	AVINANDA MOHANTY
214	17373/2022 WP(C)/34928/2022	PRAMOD KUMAR DALNAYAK-MP	RAMAKANTA SAHOO
215	17374/2022	RAMESH CHANDRA NAIK-MP	ANIMESH MOHANTY

216	WP(C)/34932/2022 17375/2022	BHAGABAT PRASAD NAYAK-MP	BIYOTKESH MOHANTY
217	WP(C)/34938/2022 17376/2022	CHARAN BISWAL-MP	NIRANJAN LENKA
218	WP(C)/34940/2022 17377/2022	BAIJAYANTI SAHOO-MP	ASHOK KUMAR MOHAPATRA 1
219	WP(C)/34945/2022 17378/2022	SARBESWAR SAHOO-MP	S.N.B.RAY
220	WP(C)/34947/2022 17379/2022	DR. NURSINGHA CHARAN SARANGI-MP	SAMEER KUMAR DAS
221	WP(C)/9100/2022 17380/2022	SANDHYA RANI-MP	
222	WP(C)/27834/2021 17381/2022	RABINDRA KUMAR BARIK-MP	SATYA NARAYAN MOHAPATRA
223	WP(C)/34951/2022 17382/2022	BIJAY MIRDHA-MP	BASANTA KUMAR BARIK
224	WP(C)/34960/2022 17383/2022	SABITA SAY-MP	JITENDRA KUMAR LENKA
225	WP(C)/34965/2022 17384/2022	SABITA RANI PARHI-MP	RABI NARAYAN PANDA
226	WP(C)/34969/2022 17385/2022	BRIGHTSTAR PVT.LTD.-MP	
227	WP(C)/4802/2010 17386/2022	BRIGHTSTAR PVT.LTD.-MP	
228	WP(C)/4802/2010 17387/2022	RAMACHANDRA PARIDA-MP	M/S.RAMANATH ACHARYA
229	WP(C)/23481/2013 17388/2022	SUBHASRI BEHERA-MP	
230	WP(C)/13406/2022 17389/2022	PARESWAR RAY-MP	LAXMIKANTA MOHANTY
231	WP(C)/31757/2021 17390/2022	MANOJ KUMAR JENA-MP	SASWATI MOHAPATRA
232	WP(C)/12245/2020 17391/2022	SUBRAT KUMAR NAYAK-MP	BRAHMANANDA TRIPATHY
233	WP(C)/34980/2022 17392/2022	SANJITA DAS-MP	DINESH KUMAR PATRA
234	WP(C)/34985/2022 17393/2022	SIBARAM DEHURY-MP	TANMAY MISHRA
235	WP(C)/34987/2022 17394/2022	SAMBHUNATH DALAI-MP	BHABANI SANKAR DAS
236	WP(C)/34991/2022 17395/2022	UNION OF INDIA-MP	JATESWAR NAYAK, C.G.C.
	WP(C)/34988/2022		